

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH AT HYDERABAD

OA.No.1121/99

Date of order: 16-8-99

Between:

T.Bhanu Pratap

...Applicant

And

- The Sr.Beputy General Manager, South Central Railway, Secunderabad.
- 2) Chief Personnel Officer, South Central Railway, Rail Nilayam, Secunderabad.
- 3) Sr.Divisional Personnel Officer,
 South Central Railway, Guntakal Division,
 Guntakal, Ananthapur District. ... Respondents

Counsel for the Applicant : Mr.G.Sanyasi Rao, Advocate
Counsel for the Respondents : Mr.N.R.Deveraj, SC for Rlys
CORAM:

THE HON'BLE MR.JUSTICE D.H.NASIR : VICE-CHAIRMAN

Order

Heard the learned counsel for the applicant Mr.G.Sanyasi Reo and the learned standing counsel for the Respondents Mr.N.R.Devaraj.

2. The learned standing counsel Mr.Devaraj makes a statement that the applicant has been posted back to his original post at Hyderabad and therefore no cause of action survives for the applicant to prosecute this OA any further.

The learned counsel Mr.G.Sanyasi Rao for the applicant $\Re \mathcal{D}$

..contd..2

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the OA. Permission granted. The OA is dismissed as withdrawn.

- 3. As far as the second aspect of the relief claimed by the applicant is concerned with regard to sanctioning of Sick Leave and to pay leave salary, the respondents are directed to consider the same in accordance with the Leave Rules.
- The OA is disposed of accordingly. No costs.

Justice D. H. N.

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(JUSTICE D.H.NASIR) Vice-Chairman

Dated: 16th August,1999 (order dictated in the open court)

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2. HRRN M (A).

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5. SPARE

6. ADVOCATE /

7. STANDING COUNSEL

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THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR

VICE - CHAIRMAN

THE 'HON' BLE MRYR. RANGARAJAN.

MEMBER (ADMN)

THE HON'BLE MR.B.S. JAI PARAMESHWAR MEMBER (JUDL)

ORDER DATE: 16/8/99

MA/RA/EP-NO IN 04.NO. 1121/99

ADMITTED AND INTER/IM DIRECTIONS . ISSUED

ALLOWED

C.P. GLOSED

R.A. CLOSED

O.A. CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO GROER AS TO COSTS

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